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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.577/9/HDB/2019
NAME OF THE COMPANY	Vilin Biomed Ltd
NAME OF THE PETITIONER(S)	Sonex (Partnership) Firm
NAME OF THE RESPONDENT(S)	Vilin Biomed Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ABHISHEK DARAK	PCS	8977011791	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Prathakar	Advocate	9866676728	

ORDER

PCS for Operational Creditor is present.

Today matter is listed for filing reply / counter.

However, time requested. Time extended on cost of Rs.500/- for filing reply / counter.

Meanwhile settlement if any. List it on 30.01.2020.


Member (T)


Member (J)

Syamala